

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject: - Terms and Conditions relating to monetary emoluments regarding engagement of services of retired employees.

O R D E R

No. 1580 **Dated :** 20-3-2019

It is hereby provided that whenever the Competent Authority accords approval to the engagement of an Officer/official on consolidated salary after the retirement of the Officer/official, the said engagement shall be on the following terms and conditions.: -

- 1) (a) A retired Gazetted officer of the High Court / District Courts, upon engagement after retirement, shall be paid monthly consolidated of Rs. 30,000/-.
 - (b) A retired Non-Gazetted official of the High Court / District Courts (other than Class-IV employees), upon engagement after retirement, shall be paid monthly consolidated salary of Rs. 25,000/.
 - (c) A retired Class-IV employee of the High Court / District Courts, upon engagement after retirement, shall be paid monthly consolidated salary of Rs. 15,000/-.
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- 2) Those officers/officials, who are engaged on consolidated salary and are posted in the Main Wing of the High Court, shall be entitled to Special Move Travelling Allowance @ Rs. 7500/- on the pattern of Government Order No. 499-GAD of 2016 dated 10-05-2016, which is applicable to contractual employees of the State Government.

3) Those officers/officials, who are engaged on consolidated salary and have to travel out of the headquarter in connection with official duties, shall be reimbursed the actual expenses incurred by them in this regard.

By order;

(Sanjay Dhat)
Registrar General
28/3/19

No: 60644-61 /NG

Dated 28-3-2019

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Her Ladyship.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu
4. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
- ✓ 6. Central Project Coordinator, e-Courts, High Court of J&K, Jammu for uploading the same on the website.
7. Chief Accounts Officer, High Court Main Wing, Jammu
8. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information and necessary action
9. Order Book.

Registrar General
28/3/19